


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

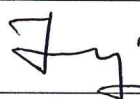
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.07.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 326/252/HDB/2018
NAME OF THE COMPANY	3S Investment Consultants Pvt Ltd
NAME OF THE PETITIONER(S)	3S Investment Consultants Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
E. Satish Kumar	Adv	9849644670	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001431	
for RoC			

**ORDER**

Learned counsel Mr.E.Satish Kumar present for Applicant.  
Learned counsel Ms.Suma present on behalf of Mr.T.Sujan Kumar Reddy for RoC.

Applicant filed proof of service of notice on RoC.

RoC report not filed.

Await report of RoC.

Applicant not filed IT Returns as per the directions dated 09.04.2018.

Applicant is directed to file IT Returns.

List the matter on 14.08.2018

  
MEMBER JUDICIAL